

- 3) Affidavit in Replies be filed and placed on record well before the adjourned date thereby duly serving copies to the other side well in advance.
- 4) Stand over to 06.05.2024, for further consideration and hearing.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

Vedant Kedare